

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. Ajay Champaklal Daga**  
**COURT 46 SPECIAL JUDGE (ACB)**  
**Criminal Cause List Dated 01-12-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100174/2019	The State of Maharashtra - Antop Hill Police Station Vs Selvi Tangvel Devendra and Ors. 01	APP
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
2	SPL CASE ACB	100006/2014	The State ACB Mumbai Vs Mahesh Dnyaneshwar Girme	

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**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. Ajay Champaklal Daga**  
**COURT 46 SPECIAL JUDGE (ACB)**  
**Criminal Cause List Dated 02-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>EVIDENCE</u></b>				
1	SESSIONS CASE	100211/2019	The State of Maharashtra - Kurla Police Station Vs Rakesh Raju Mohite	APP
<b><u>COMPLIANCE</u></b>				
2	SPL CASE ACB	100059/2012	The State ACB BMU Vs Kishor Khanchand Vadvani and other	
3	SPL CASE ACB	100013/2019	The State of A.C.B., B.M.U. Vs Amol Baburao Bavaskar	pp
4	SESSIONS CASE	100579/2019	The State of Maharashtra - Dadar Police Station Vs Vinod Vilas Utekar and Ors. 02	APP
5	SESSIONS CASE	100598/2019	The State of Maharashtra - L.T. Marg Police Station Vs Rajendra Bhagwan Koli	APP
<b><u>APPEARANCE</u></b>				
6	SPL.CASE	100655/2020	The State of Maharashtra through A.C.B.M.U., Mumbai. Vs Vidyadhar Ramchandra Kamble	PP
7	SPL.CASE	100656/2020	STATE GOVERNMENT OF A.C.B., B.M.U., MUMBAI Vs SHRI. RAHUL JAGANNATH LOKHANDE	PP
<b><u>CROSS-EXAMINATION</u></b>				
8	SPL CASE ACB	100014/2016	The State ACB BMU Vs Sandhya Satish Pol and another	
9	SPL CASE ACB	100090/2017	The State of ACB, BMU Vs Divakar Atmaram Sawant	

**CITY CIVIL AND SESSION COURT MUMBAI**  
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**COURT 46 SPECIAL JUDGE (ACB)**  
**Criminal Cause List Dated 03-12-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>JUDGMENT</u></b>				
1	SESSIONS CASE	100550/2020	The State- Vahi Railway Police Station, Mumbai Vs Nagesh Ramesh Hirve @ Nagya	PP
<b><u>CHARGE</u></b>				
2	SPL CASE ACB	100047/2018	STATE GOVERNMENT ACB Vs Sanjay Kashinathrao Patil	
3	SESSIONS CASE	100164/2019	The State of Maharashtra - Kurla Police Station Vs Shakib Zakir Hussien Tenwala and Ors.	APP
4	SESSIONS CASE	100187/2019	The State of Maharashtra - Chembur Police Station Vs Boni Sukhdeo Sohel	APP
5	SPL CASE ACB	100010/2019	The State- ACB BMU Vs Vijaybharti Ganpatbharti Goswami and others	
6	SESSIONS CASE	100619/2019	The State of Maharashtra - Marine Drive Police Station Vs Sagar Aashish Pathak	APP
7	SESSIONS CASE	100659/2019	The State of Maharashtra - Wadala Police Station Vs Makbul Abdulla Pavaskar	APP
8	SESSIONS CASE	100908/2019	The State of Maharashtra - Santacruz Police Station Vs Nagesh Raghunath Desai and Ors. 01	APP
<b><u>APPEARANCE</u></b>				
9	SPL.CASE	100682/2020	The State - A.C.B.B.M.U Police Station, Mumbai. Vs Chandrakant Mahadev Kamble	PP

**REPORT**

**CITY CIVIL AND SESSION COURT MUMBAI**  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	SESSIONS CASE	100034/2016	The State of Nagpada Police Station. Vs SMT. MADHUBEN VISHNUPRASAD VYAS.	
11	SPL CASE ACB	100033/2017	The State ACB BMU Vs Madsar Javed Khatri and another	
12	SESSIONS CASE	100412/2020	The State of Maharashtra - Nehru Nagar Police Station Vs Anil Mahadev Dhone and others 02	APP

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**CITY CIVIL AND SESSION COURT MUMBAI**  
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**Criminal Cause List Dated 04-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE ACB	100106/2015	The State ACB BMU Vs Abdul Razak Abdul Jabbar Khan and another	APP Lade Adv. Pawar for both
2	SPL CASE ACB	100058/2016	The State ACB BMU Vs Balu Ganpat Kedar	
<b>( Main Matter REMAND APPLN ACB/0100016/2016)</b>				
<b><u>EVIDENCE</u></b>				
3	SESSIONS CASE	100728/2013	The State L. T. Marg P. Stn Vs Sanjay Vastaji Thakar	
4	SESSIONS CASE	100795/2015	The State - Mulund PS Vs Naresh Natha Chavda	Adv. Pandey
5	SPL CASE ACB	100067/2017	STATE GOVERNMENT ACB Mumbai Vs Avinash Narayan Bhoite	
<b>( Main Matter REMAND APPLN ACB/0100025/2016)</b>				
6	SPL CASE ACB	100076/2017	The State of ACB, BMU Vs Pravin Jayant Meshtri and another	
7	SPL CASE ACB	100096/2017	The State of ACB Vs Kaniyalal Devji Rathod and another 1	
8	SESSIONS CASE	100200/2019	The State of Maharashtra - Mankhurd Police Station Vs Santosh Ramchandra Nivdunge and Ors. 03	APP
9	SESSIONS CASE	100207/2019	The State of Maharashtra - Antop Hill Police Station Vs Shahajahan @ Sajida Pir Mohd. Pathan and Ors.01	APP
<b><u>CHARGE</u></b>				
10	SPL CASE ACB	100074/2017	The State of ACB, BMU Vs Cyril Peter Dsouza and others	

**CITY CIVIL AND SESSION COURT MUMBAI**  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	SPL CASE ACB	100021/2018	The State ACB BMU Vs Santosh Pandurang Sawant and another	

**( Main Matter REMAND APPLN ACB/0100209/2017)**

**CITY CIVIL AND SESSION COURT MUMBAI**  
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**Criminal Cause List Dated 05-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>EVIDENCE</u></b>				
1	SPL CASE ACB	100005/2010	State ACB BMU Vs MOHAN SITARAM KAMBLE	L H Patil
2	SPL CASE ACB	100008/2012	The State ACB BMU Vs Vijay Ganpat Petare	
3	SPL CASE ACB	100002/2017	The State ACB BMU Vs Subhash Krushna Chavan	
<b>( Main Matter REMAND APPLN ACB/0100064/2015)</b>				
4	SESSIONS CASE	100804/2019	The State of Maharashtra - Khar APP Police Station Vs Smita Bhagwatiprasad Modi	
<b><u>CHARGE</u></b>				
5	SPL CASE ACB	100003/2019	The State of ACB BMU Vs Shaileshkumar Mahadeo Kamblee	
<b><u>COMPLIANCE</u></b>				
6	SESSIONS CASE	100539/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs MAQSOOD AHMED NIAJIBULLA KHAN AND ORS.04	
7	SESSIONS CASE	100024/2019	The State of Worli Police Station APP Vs Arjun Omprakash Halwai	
8	SESSIONS CASE	100173/2019	The State of Maharshtra - Antop APP Hill Police Station Vs Javedf Hussen Abdul Rahim Shaikh and Ors. 01	
9	SESSIONS CASE	100737/2019	The State of Maharashtra - Wadala police station Vs samsheer alam abdul khalid shaikh	PP
<b><u>APPEARANCE</u></b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	SESSIONS CASE	100570/2020	The State of Maharashtra through Dr. D. B. Marg Police Station, Mumbai. Vs Beauty @ Seema Sunil Shah	PP

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